

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Writ Jurisdiction)
W.P. (L) No. 7020 of 2012

.....

Employers in relation to the
Management of Block II Area of
M/s BCCL at Dumra through Sri Harendra Kishore

.... Petitioner

Versus

Their Workman being represented by Sri Devi Sharma

.... Respondent

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....

For the Petitioner : Mr. Anoop Kr. Mehta, Advocate.

For the Respondent :

.....

06/09.09.2021.

Put up this case tomorrow i.e. on 10.09.2021, so as to examine that whether this matter can be settled or not in National Lok Adalat which is scheduled to be held on 11.09.2021?

(Kailash Prasad Deo, J.)

Sunil/-